

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/7605/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 9th September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/7096 Dated the 05.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 05.09.2022 till the morning of 07.09.2022**, as prayed for. Your prayer for **cancellation of earlier applied station leave permission from the evening of 03.09.2022 till the morning of 05.09.2022**, has been accepted. Further, the Addl. District & Sessions Judge, No. 2 and in her absence, the next senior most Judicial officer will remain in charge of your Court and office.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/7606/A, dated , 09-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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